

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5650/2019

(Arising out of impugned final judgment and order dated 01-02-2019 in CRLA No. 4723/2005 passed by the High Court Of Judicature At Allahabad)

RAJESH KUMAR GUPTA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 83587/2019 - EXEMPTION FROM FILING O.T.

Date : 20-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Puneet Varshney, Adv.
Mr. Ashok Kumar Upmanyu, Adv.
Mr. Tarun Gupta, AOR

For Respondent(s) Mr. Manoj Kumar, Adv.
Mr. Ajay Vikram Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the respondent, list after two weeks.

(ASHA SUNDRIYAL)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER